

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:196
ANSWERED ON:20.02.2006
GRAZING LAND
Singh Shri Lakshman

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total area of grazing land available for animal feed and fodder in the country at present, State-wise; and
(b) the steps proposed to be taken to increase the area under grazing land in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): The total area under permanent pastures and other grazing lands, Statewise, is given in Annexure-I.

(b): This Department is implementing a Centrally Sponsored Fodder Development Scheme under which 100% Central grant is provided for Grassland Development including Grass reserves (one unit of 10 ha. @ Rs.10 lakhs) to the Department of Animal Husbandry/Department of Forest of the States. The State governments make available the Central funds to the implementing agencies such as Village Panchayats/self help groups/NGOs etc. to develop grassland in common property resources. The monitoring of implementation of the scheme is done by the State Government.

Annexure-I

Area under permanent pastures and other grazing lands 0 1999-2000# (State wise)

Sl No. States/UTs. Area (000 ha.)

1	Andhra Pradesh	682
2	Assam	167
3	Bihar	105
4	Goa	1
5	Gujarat	849
6	Haryana	22
7	Himachal Pradesh	1472
8	Jammu & Kashmir	126
9	Karnataka	979
10	Kerala	(a)
11	Madhya Pradesh	2524
12	Maharashtra	1341
13	Manipur	
14	Mizoram	23
15	Orissa	534
16	Punjab	4
17	Rajasthan	1714
18	Sikkim	69
19	Tamil Nadu	123
20	Uttar Pradesh	296
21	West Bengal	5
22	Andaman & Nicobar Islands	4
23	Chandigarh	
24	Dadr & Nagar haveli	1
25	Daman & Diu	(a)
26	Delhi	(a)
27	Lakshadweep	
28	Pondicherry	(a)
	All India	11041

Provisional

(a) Below 500 ha.